

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3033  
ANSWERED ON:27.07.2009  
SOCIAL SECURITY TAX  
Rao Shri Kavuri Samba Siva

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the major recommendations of the Group of Ministers on social security to unorganised workers;
- (b) whether the Government proposes to impose a separate social security tax on goods and service to generate revenue for implementing the recommendations of the National Commission for Enterprises in the Unorganised Sector; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The Group of Ministers (GoM) constituted by Government to examine Central Legislation providing for social security to unorganized workers discussed the recommendations of National Commission for Enterprises in the Unorganised Sector also. On the basis of recommendations of GoM and Parliamentary Standing Committee, the Unorganised Workers' Social Security Act, 2008 has been enacted.

There is no proposal to impose a separate social security tax on goods and service.